

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No. 2 in
Petition(s) for Special Leave to Appeal (Civil) No(s).1665/2007

(From the judgement and order dated 29/03/2006 in CMWP No. 1549/2006 of The HIGH COURT
OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW)

EHSOON BEG & ANR. Petitioner(s)

VERSUS

MOHD.YASEEN BEG & ORS. Respondent(s)

(Appln(s) for deletion of the name of respondent No. 2 from the array of parties) (With office
report)

Date: 31/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
(In Chambers)

For Petitioner(s)

Mr. P.K. Jain,Adv.

For Respondent(s)

Mr.Arvind Varma, Adv.
Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following
ORDER

I.A.No.2 is allowed at the risk of the petitioners.

(SATISH K. YADAV)
Court Master

(PHOOLAN WATI ARORA)
Court Master